COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 430 OF 2018 IN APPEAL NO. 120 OF 2018 & IA NO. 42 OF 2018

Dated: 14th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Photon Suryakiran Pvt Ltd. ...Appellant(s)

Vs.

Mangalore Electricity Supply Company Ltd. ...Respondent(s)

& Anr.

Counsel for the Appellant(s) : Ms. Anuradha Mukherjee

Ms. Pallavi Singh Rao

Counsel for the Respondent(s) : Mr. Darpan

Ms. Amrita Sharma for R.1

ORDER

List the IA for hearing on 26.11.2018.

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

mk/js